

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. 1233 of 1997.
(UNLISTED)

Date of Order: 28.10.97.

Present: Hon'ble Mr. M. S. Mukherjee, Administrative Member.
Hon'ble Mr. D. Purakayastha, Judicial Member.

K. K. MITRA
-VS-
UNION OF INDIA & ORS.

For the petitioners: Mr. Samir Ghosh, counsel.
For the respondents: NONE.

O R D E R

This is filed as an unlisted motion to-day.

The petitioner shall forthwith serve copies of this petition alongwith annexures on all the respondents. The respondents are directed to file reply by the date fixed.

The petitioner submits that he has been selected for appointment as Member (Technical) in the Railway Claims Tribunal but ~~will~~ since now he has not been given any offer of appointment. He seeks for an interim order in terms of paragraph 9 of the petition.

At the present stage we are not disposed to pass any interim order. The case will come up for admission hearing on 28.11.97.

Plain Copy be handed over to the 1st counsel for the petitioner for immediate and simultaneous communication of all the respondents.

(D. Purakayastha)
Member (J)


(M. S. Mukherjee)
Member (A)